

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated: Guwahati, the 26<sup>th</sup> October, 2023

**NO. HC.VII-100(Pt-VIII)/2010/10633/A** ### The Hon'ble Gauhati High Court has been pleased to exempt Smt. Nino Iralu, District & Sessions Judge, Wokha, from attending the "***Refresher Course on Land Acquisition***" to be held at the National Judicial Academy on 28-10-2023 and 29-10-2023.

By Order,  
Sd/- S.Dhar

**REGISTRAR (JUDICIAL)**

**Memo No. HC.VII-100(Pt-VIII)/2010/10634-43/A Dated: 26-10-2023**

Copy forwarded for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Bhopal.
2. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.
3. The Registrar (Vig. / Admin. / Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima  
***(He is requested to inform the nominated Judicial Officer about this Notification accordingly).***
6. The District & Sessions Judge, Wokha.
7. The Project Manager, Gauhati High Court, Guwahati.

***(He is requested to upload the notification immediately in the official website of the Gauhati High Court, Guwahati).***

8. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
9. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

  
**REGISTRAR (JUDICIAL)**